constructive suggestions with a view to tackling the problem here as we 1 as in our relations with Pakistan, because we know that the Nehru-Liaquat Pact has failed. What are we going to do? Where do we go from here? This is the position. What are the short-term and long-term views? I should like to ask the hon. Home Minister to agree to having a discussion. In a comparable situation, Parliaments of all countries discuss such a separate, individual subject. I hope we shall not be denied the opportunity of doing so.

SHRI GULZARILAL NANDA: I have already stated it and I am leaving it in their hands—if at the end of the discussion on the President's Address they still find the need. Therefore, there is no resistance on my part. I am leaving it to them. If it is the view of hon. Members, then we will have a discussion.

SHRI DAHYABHAI V. PATEL: Yes, we do.

THE DEPUTY CHAIRMAN: I think the House should be satisfied with what the Home Minister has told us, that is, if there is need for a fuj-ther discussion, an independent discussion after the President's Address is debated here, then he would be ready to offer such an occasion.

SHRI BHUPESH GUPTA: We accept that, but one or two things he should make clear. Time is passing. Why are not the migration laws radically altered?

THE DEPUTY CHAIRMAN: All these will be done. Now, the Railway Budget.

THE BUDGET (RAILWAYS), 1964-65

THE DEPUTY MINISTER *m* THE MINISTRY OF RAILWAYS (SHRI SHAH NAWAZ KHAN): Madam Deputy Chairman, I beg *to* lay on the Table a statement of the estimated receipts and expenditure of the Government of India for the year 1964-65 in respect of Railways.

THE DEPUTY CHAIRMAN: There Is a suggestion of Mr. Dahyabhai Patel that today being 'Maha Sbiv-ratri', the House be adjourned for the rest of the day. I think hon. Members are of the same opinion. Then, the House stands adjourned till 11 A.M. tomorrow.

The House then adjourned at thirty minutes past one of the clock till eleven of the clock on Wednesday, the 12th February, 1964.